

**DIVISION BENCH**

**ITEM NO.137**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**Appeal No.4/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 4<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SHARAT SHARMA V/S AGRA CLUB LIMITED.</b>
<b>UNDER SECTION</b>	<b>59 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Gaurav Dwivedi, Adv.

*: For the Appellant*

**ORDER**

- 1.** Ld. Proxy Counsel, Sh. Vipin Kumar Kushwaha representing on behalf of main arguing counsel, Sh. Gaurav Dwivedi for Appellant, states that the main arguing counsel is not available today, and therefore he seeks a short accommodation.
- 2.** The reply on behalf of the Respondent Company has also not been filed.
- 3.** Let the matter be adjourned for further hearing on 8<sup>th</sup> August, 2024.

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

***4<sup>th</sup> July, 2024***

*Avaneesh Kumar Singh  
(Stenographer)*